

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 163
ANSWERED ON 03/08/2026**

IMPLEMENTATION OF PMAY-U 2.0

163. SHRI G.C. CHANDRASHEKHAR:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) number of dwelling units sanctioned, grounded and completed under PMAY-U 2.0 from 1st September 2024 to 30th June 2026, State-wise;
- (b) number of beneficiaries whose first instalment has been released but whose houses have not progressed beyond the plinth level; and
- (c) whether Government has undertaken any review of implementation delays and the proposed corrective measures?

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

- (a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 163* FOR 03.08.2026 REGARDING IMPLEMENTATION OF PMAY-U 2.0

(a): Based on the learnings from the experiences of implementation of Pradhan Mantri Awas Yojana – Urban (PMAY-U), MoHUA has revamped the scheme and launched PMAY-U 2.0 ‘Housing for All’ Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The Scheme Guidelines may be accessed at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

Based on the project proposal submitted by States/Union Territories (UTs), a total of 16.20 lakh houses have been sanctioned under PMAY-U 2.0 by the Ministry, so far. State-wise details of houses sanctioned, grounded and completed under PMAY-U 2.0 as on 13.07.2026 are at Annexure.

(b): The Ministry has released the 1st instalment to States/UTs for 12.27 lakh beneficiaries, of which 8.42 lakh have been geo-tagged at plinth level or beyond under PMAY-2.0.

(c): The timeline for completion of houses/projects under PMAY-U 2.0 varies across States/UTs depending upon the implementation framework, project characteristics and Detailed Project Reports (DPRs), wherever applicable. The Ministry regularly conducts review of the progress of these schemes with States/UTs through video conferences, field visits and other monitoring mechanisms. States/UTs are advised to ensure timely submission of requisite compliances for release of subsequent instalments of Central Assistance, expeditious utilization of funds, effective monitoring of construction progress and completion and delivery of sanctioned houses to eligible beneficiaries within the stipulated timelines.

Annexure referred in reply to RS SQ No. 163 due for answer on 03.08.2026

State-wise details of houses sanctioned, grounded and completed under PMAY-U 2.0 as on 13.07.2026

Sr. No.	Name of the State/ UT	Urban Population as per census 2011	Houses Sanctioned (Nos.)	Houses Grounded (Nos.)	Completed/ Delivered (Nos.)
1	A&N Island	1,43,488	1	1	1
2	Andhra Pradesh	1,46,10,972	61,084	43,947	1,980
3	Arunachal Pradesh	3,17,369	6,219	4,937	1,427
4	Assam	43,98,542	52,317	15,503	66
5	Bihar	1,17,58,016	1,75,433	1,34,406	387
6	Chandigarh	10,26,459	30	30	30
7	Chhattisgarh	59,37,237	65,142	27,977	3,765
8	Delhi	1,63,68,899	3,649	3,649	3,649
9	DNH & DD	3,43,446	765	765	765
10	Goa	9,06,814	34	34	34
11	Gujarat	2,57,45,083	1,63,645	69,280	39,349
12	Haryana	88,42,103	21,441	1,499	1,365
13	Himachal Pradesh	6,88,552	1,394	789	42
14	Ladakh	45,671	151	84	31
15	J&K	33,87,571	3,398	1,360	8
16	Jharkhand	79,33,061	14,187	118	106
17	Karnataka	2,36,25,962	1,124	1,124	1,124
18	Kerala	1,59,34,926	294	294	294
19	Madhya Pradesh	2,00,69,405	93,349	52,454	10,921
20	Maharashtra	5,08,18,259	1,98,801	61,329	38,911
21	Manipur	8,34,154	3,528	1,568	3
22	Meghalaya	5,95,450	3,934	457	9
23	Mizoram	5,71,771	1,554	252	2
24	Nagaland	5,70,966	6,156	1,104	0
25	Odisha	70,03,656	33,736	15,024	3,113
26	Puducherry	8,52,753	3,757	3,336	56
27	Punjab	1,03,99,146	37,778	16,897	2,700
28	Rajasthan	1,70,48,085	88,246	54,906	14,428
29	Sikkim	1,53,578	-	-	-
30	Tamil Nadu	3,49,17,440	18,577	7,083	2,334
31	Telangana	1,36,08,103	1,41,298	25,379	4,076
32	Tripura	9,61,453	4,318	1,868	68
33	Uttar Pradesh	4,44,95,063	3,99,313	2,86,040	7,272
34	Uttarakhand	30,49,338	3,484	3,040	1,182
35	West Bengal	2,90,93,002	11,950	5,158	5,150
Total		37,70,55,793	16,20,087	8,41,692	1,44,648